

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SURINDER S. RATHI

Petition(s) for Special Leave to Appeal (C) No(s). 23154/2018

JAI PRAKASH SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 16-09-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Vishal Prasad, AOR (Not Present)

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

None appeared for the parties.

Ld. counsel for the petitioner is directed to take fresh steps in respect of respondent Nos. 1 and 2 within two weeks. Dasti in addition is permitted to be served through the Ld. Standing counsel.

Service of notice is complete on Respondent No. 3 but no one has chosen to enter appearance on his behalf.

List again on 21.11.2019.

SURINDER S. RATHI
Registrar

pm